

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs):THC,DELHI.

F.No.3(3)/Corres/Rrs/THC/2019 ⁴⁴⁶²⁻⁴⁴⁶⁷ Dated,Delhi, the 15 JAN 2019

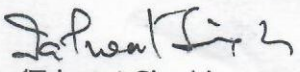
To

- 1.Sh. Rajnish Bhatnagar, Chairperson/Ld. Distt. & Sessions Judge, NW.
- 2.Ms.Poonam A. Bamba, Member/Ld. Distt. & Sessions Judge, New Delhi.
- 3.Sh. A. S. Jayachandra, Member/Ld. Distt. & Sessions Judge, Shahdara.
- 4.Sh. Rajesh Malik, Member, CMM, North-West.
- 5.Ms. Pooja Talwar, Member, CMM, South.
- 6.Sh. Abhilash Malhotra, Member, MM, Central.

Sub: Committee to submit comprehensive report as to what is the time period for preservation of records under the rules, the status of Weeding out of records including the year wise pendency of cases lying in the record rooms which are yet to be weeded out.

Sir/Madam,

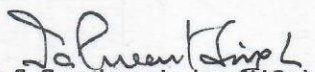
Due to some unavoidable circumstances meeting on the aforesaid subject fixed for 16.01.2019 has been cancelled and same has been re-scheduled for 12.02.19, in **room no. 302, IIIrd floor, Tis Hazari Courts, Delhi, at 4.00 pm.**


(Talwant Singh)
District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

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Copy forwarded for information and necessary action to:

1. Sr. A.O.(J)/A.O.(J)Branch Incharges, Record Rooms (Civil, Sessions & Criminal), of all Districts Courts are directed to attend the meeting as per schedule.
2. Website Committee,Tis Hazari Courts, Delhi with request to upload the Letter/Notice on the District Courts website at the earliest.
3. Sr. Administrative Officer (Judicial), Care Taking Branch, Tis Hazari Courts, Delhi.
4. Administrative Officer (Judicial), Administration Branch-I, with the direction to depute a PA as per schedule.
5. PS to the Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.